GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3636 ANSWERED ON:15.12.2014 FUNDING OF RAILWAY PROJECTS Raju Shri Gokaraju Ganga;Reddy Shri Ponguleti Srinivasa

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have to sell out a few of its properties for funding of its pending projects;

(b) if so, the details thereof;

(c) whether the Railway Unions have raised any objections against the said proposal;

(d) if so, the details thereof along with the reaction of the Railways thereto; and

(e) whether a few Unions have made any suggestion to utilise their provident fund deposits as a cheap loan for funding Railway Projects and if so, the details thereof and the corrective steps taken/being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a): No, Madam.

(b), (c) & (d) : Do not arise.

(e) : No, Madam. No such proposal received for Railway Budget. The rules of Central Government Accounts do not permit Ministry of Railways to obtain loan from the Public Accounts of India.